

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**MUMBAI BENCH, MUMBAI.**

**DY No.1250 of 2019**  
**ORIGINAL APPLICATION No.210/00014/2020**

Dated this Thursday, the 02<sup>nd</sup> day of January, 2020

***CORAM: R.VIJAYKUMAR, MEMBER (A)***  
***R.N. SINGH, MEMBER (J)***

Shri Subhash Uttam Gavli, Age 59, Occ. Previously postman,  
 Recently flowers seller R/at: H.No.3958, Old Kumbharwada,  
 Nashik 422 001. .. *Applicant*  
*(None)*

**VERSUS**

1. Union of India, Through Secretary to the Govt. of India,  
 Ministry of Communications and I.T.,  
 Department of Telecommunications, Sanchar Bhavan,  
 20, Ashoka Road, New Delhi 110 001.
2. Assistant Superintendent, Assistant Superintendent of Post Office,  
 South Sub-division, Nashik Rd. 422 101.
3. Cashier Treasury/Account Department,  
 Assistant Superintendent of Post Office,  
 South Sub-division, Nashik Rd. 422 101. ... *Respondents*

**ORDER (Oral)**

*Per : R.Vijaykumar, Member (A)*

None for the applicant.

2. This application has been filed on 04.09.2019 under Diary Number and only some objections have been removed but few other objections continue to remain despite notice given to the applicant and his counsel on 09.12.2019 in the notice board. These objections persist to this date and no attempt has been made by the learned counsel

for the applicant to remove the objections or to have the matter circulated. Registry was unable to contact the applicant or the learned counsel for the applicant even by phone or by e-mail.

3. It appears that the applicant has lost interest in pursuing with the matter.

4. Accordingly, the OA is dismissed in default for non-prosecution.

*(R.N. Singh)*  
Member (Judicial)

*(R. Vijaykumar)*  
Member (Administrative)

kmg\*

*SD  
03/01/20*